

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1529  
ANSWERED ON:31.07.2003  
PURCHASE OF HYDRAULIC RE RAILING EQUIPMENT  
MAHBOOB ZAHEDI;RAGHUNATH JHA

**Will the Minister of RAILWAYS be pleased to state:**

(a) whether Indian companies were bypassed in favour of a German company LUKAS in the purchase of Hydraulic Re-Railing equipment in October 2002; and

(b) if so, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) No, Sir. In the purchase of Hydraulic Re-Railing Equipment, a safety item, the lowest tenderer was M/s. HYT, Pune, an Indian firm but being a new firm, they qualified for a developmental order only. The next higher tenderer was a proven source i.e. M/s. Lukas/Germany and hence they qualified for regular orders. Accordingly, lowest tenderer, an Indian firm was considered for developmental order and the next higher tenderer, considered for regular order. Other tenderers, with still higher rates, were not considered.

(b) Does not arise.